



05.07.2021, he shall be released on bail provisionally on furnishing bail bond of Rs. 25,000/- (Rupees Twenty Five thousand) with two sureties of like amount each to the satisfaction of the officer concerned in connection with Sidgora P.S. Case No.50 of 2020 arising out of Complaint Case No.2321 of 2019 subject to the conditions laid down under Section 438(2) of the Code of Criminal Procedure.

**(Anil Kumar Choudhary, J.)**

Gunjan-